

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-08/2017/8503/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati the th 11 October, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. FCB/15/Admin./2023/1001, dtd. 05.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the **Puja vacation 16.10.2023 to 29.10.2023, alongwith station leave permission, from the evening of 13.10.2023, till the morning of 30.10.2023, as prayed for.** Further, the Chief Judicial Magistrate, Barpeta, and in his absence, the in-charge CJM, Barpeta will remain in charge of his Court and office in his absence.


Yours faithfully,

Sd/-
JT.REGISTRAR (VIGILANCE)

Memo No. HC.VII-08/2017/8504-8505/A, dated , 11-10-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
- ✓2. The Project manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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